

THE FIFTH SCHEDULE

(See section 16)

CERTIFICATE OF MARRIAGE CELEBRATED IN OTHER FORMS

I, E.F., hereby certify that A.B. and CD.\* appeared before me this .....day of..... 20 and that each of them, in my presence and in the presence of three witnesses who have signed hereunder have declared that a ceremony of marriage has been performed between them and that they have been living together as husband and wife since the time of their marriage, and that in accordance with their desire to have their marriage registered under this Act, the said marriage has, this day of 20..... been registered under this Act, having effect as from.

(Sd.) E.F.,  
*Marriage Officer for*  
(Sd.) A.B., *Husband.*  
(Sd.) C.D. *Wife.*  
(Sd.) G.H. } *Three witnesses.*  
(Sd.) IJ. }  
(Sd.) K.L. }

*Dated the* \_\_\_\_\_ *day of* \_\_\_\_\_ *20.*

\_\_\_\_\_  
\* Herein give particulars of the parties.